

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 552 of 2019

IN THE MATTER OF:

SREI Equipment Finance Ltd.

...Appellant

Versus

**Mr. Prabhakar Nanidraju,
RP of MIC Electronics Ltd.**

...Respondent

Present

For Appellant: Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr. Akshaya Chandna, Mr. Saikat Sarkar and Mr. Devesh Ajmani Advocates.

For Respondent: Mr. S. Chidambana PCS and Mr. N. Prabhakar Advocate for RP

ORDER

08.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 16th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)